

(II) 30 से 60 दिन के उधार के बाद 100% पूर्ण भुगतान ; और

(III) संभरण पर 75 % और 30 से 60 दिन के बाद 25 % का भुगतान सम्भरणकर्ताओं द्वारा तय की गई भुगतान सम्बन्धी शर्तों के अनुसार भुगतान प्रयत्न रूप से मिलों द्वारा किया जाता है ।

जिन अनेक प्रकरणों में यदि कोई हों तो, निगमों का उल्लेखन कर भुगतान किया गया है, उन की सूचना देने के लिये राष्ट्रीय वस्त्र निगम की स्थापना लेकर खरीद सम्बन्धी समुदाय रिफाई देखना पड़ेगा । विभिन्न अवधि का उल्लेख न होने के कारण यह एक समय लगने वाली प्रक्रिया होगी जो निकलने वाले परिणाम के अनु-रूप नहीं होगी । इस दृष्टि से माननीय सदस्य यदि चाहें तो किसी विशेष मामले का उल्लेख करें उसके बारे में जानकारी दी जा सकेगी ।

### Import of Defence Equipment

3501. SHRI AHMED M. PATEL:  
SHRI S. S. SOMANI:  
SHRI RAM SEWAK HA-  
ZARI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to import major equipment only if the country of origin agreed to part with the technology know-how to enable its manufacture in India; and

(b) if so, the names of the countries and their reaction in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):

(a) and (b). It is Government's general policy that while procuring major and critical equipment which is not being produced in the country, and of which substantial quantities are required from other countries, efforts will be made to ensure, as far as possible, that in addition to supplying the required equipment, the concerned foreign party also agrees to transfer technological know how and to assist us in the manufacture of the concerned weapon/equipment within the country. Side by side, the possibility of

entering into buy back arrangements in respect of such equipment or its sub assemblies, parts and components manufactured in India, would also be explored.

Such a policy is being actually followed in respect of defence items and equipment obtained alike, from Eastern sources like the Soviet Union, as well as Western sources like U.K., France and Sweden. It was also made a condition in the recent negotiations with the British, the French and the Swedes about a new aircraft to replace the ageing Canberras and Hunters, and agreed to—in principle—by all three.

### मूजफ्फरपुर दूरदर्शन केन्द्र का प्रसारण क्षेत्र (रैंज)

3502. श्री सुरेश्वर झा सुचन : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य के मूजफ्फरपुर नगर में दूरदर्शन केन्द्र चालू किये जाने से बिहार के किन्-किन नगरों में कार्यक्रम देखा जा सकेगा ; और

(ख) क्या वहाँ के क्षेत्रीय नागरिकों की भाव-स्यक्तता को देखते हुए मित्रा, कृषि एवं उद्योग व्यवसाय को सही दिशा में प्रेरणा देने के लिए सब प्रकार के कार्यक्रम अपनाये जा रहे हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शास्त्राणी) : (क) मूजफ्फरपुर दूरदर्शन प्रेषण केन्द्र 40 किलोमीटर के घेरे में सेवा प्रदान करता है । अतः इस परिधि में आने वाले सभी स्थानों में इस केन्द्र द्वारा टेलीकास्ट किए जाने वाले कार्यक्रम देख जा सकते हैं ।

(ख) जी, हाँ । इस केन्द्र से टेलीकास्ट होने वाले कार्यक्रम मुख्यतया श्रामोन्मुखी होते हैं ।

### Modification Rules regarding Personnel matters

3503. SHRI DAYA RAM SHAKYA:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rules regarding personnel matters relating to Class I. Officers including Secretaries and the staff framed during the British regime have not been modified basically to give the desired effect of control, equality and purpose consciousness;